

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.30
C.P (CAA) No.36/BB/2021

IN THE MATTER OF:

M/s. Natraj Traders Private Limited

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on:25.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the ROC: Shri Hemanth Rao

ORDER

1. Heard the Ld. Counsel for the ROC.
2. The Counsel for the RoC requested for short adjournment stating that there is some inconvenience today.
3. At the request, list the case on **18.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)